NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1147/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

NAME OF THE PARTIES:

Transport Corporation of India.

V/s.

Teracom Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

31 Vishatilshatia Adv ju the Operational Signature

ORDER CP No.1147/ I&BP/NCLT/MB/MAH/2017

On the withdrawal Memo filed by the Petitioner Counsel in this Company Petition, this Petition is dismissed as withdrawn with liberty as prescribed under law. Withdrawal Memo is enclosed herewith as part of the Order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Encl: Withdrawal Memo

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)